

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) This Ministry has not permitted any re-testing of drugs by National Laboratories in the presence of representatives of foreign manufacturer during the last three years.

(b) and (c). Do not arise.

Industrial Plots in Chandigarh

10021. SHRI RAVI NARAYAN PANI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Chandigarh Administration allotted Industrial plots to the public during last three years, if so, the details thereof;

(b) whether it is a fact that some of the allottees have not been given possession of plots so far; and

(c) if so, the reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Primary Health Centres with UN Assistance

10022. SHRI D. AMAT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to State the names of the States where buildings were constructed for primary health centres and sub-centres with the fund from the United Nations and those States in which such projects are in progress?

THE MINISTER OF STATE IN THE MINISTRY HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

Primary Health Centres and Sub-Centres were constructed in the States of Bihar and Rajasthan under Area Project Scheme implemented during 1981-87 and 1980-86 respectively with the assistance of United Nations Fund for Population Activities (UNFPA). Currently, a Phase-II Area Project is in progress in the States of Rajasthan with UNFPA assistance and this project also envisages construction of such health centres.

Increase in Ceiling Price of Land in Punjab

10023. SHRI KESHARI LAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have fixed a minimum ceiling of Rs. 5,000/-, per marla of land, in Punjab for executing sale deed/Registry even for the backward and remote areas like Kaki Pind, Joginder Nagar, etc. falling under the Jalandhar Cantonment;

(b) if so, the reasons for this sudden decision of Government affecting mostly the poor people; and

(c) the corrective steps proposed to be taken in this regard?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Complaints About Sanjay Gandhi Post Graduate Institute of Medical Sciences, Lucknow

10024. SHRI MANDHATA SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any complaints have been

received regarding the affairs of the Sanjay Gandhi Post Graduate Institute of Medical Sciences, Luknow;

(b) if so, the details thereof; and

(c) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (c). The information is being collected and will be placed on the table of the House.

Colonies Covered by Helpage India Vans

10025. SHRI P.M. SAYEED: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of colonies in Delhi covered by "Helpage India" Vans which provide medical diagnosis and treatment to the poor living in slum areas and resettlement colonies;

(b) the amount of financial assistance provided by Union Government and the Delhi Administration separately to Helpage India annually;

(c) whether a survey has been conducted by Helpage India recently and if so, their main findings; and

(d) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) Seven colonies are visited per week in the first Shift by Mobile Medicare Unit of Helpage India and 6 colonies per week in the Second Shift to provide medical diagnosis and treatment to poor aged as under:—

Ist Shift: Inderpuri, Ma-

dangir, Pandav Nagar, Khuraji, Shakarpur, Madipur and Mangolpuri

IIInd Shift:

Faridabad, Seelampur, Seemapuri (New and Old), Bholanath Nagar, Sulatanpuri and Jwalapuri.

(b) Ministry of Welfare, Government of India provide grant-in-aid of Rs. 3.10 lakhs in the year 1988-89 and Rs. 2.97 lakhs in the year 1987-88 to cover the 90% cost of medicines, salaries of Doctor and other staff and fuel and Maintenance cost of the IIInd Shift. One time grant of Rs. 50,000/- was sanctioned by Lt. Governor Delhi for 1987-88 for the Ist Shift.

(c) and (d). No formal survey has been done recently but a survey was conducted in 1981 and 1982 before selection of poor resettlement colonies to provide medicare assistance to the aged patients by the Mobile Van. The response is very good as the number of elderly patients treated during 1988-89 for the IIInd Shift were 24,500 against the target of 20,000 patients. As the scheme has been popular and useful to the elderly, it is proposed to extend Mobile Medicare Units to 3 Metropolitan cities of Madras, Calcutta and Bombay depending upon the availability of funds.

Duplicate Code numbers to Bricks Industries Under EPF Act

10026. SHRI LARANG SAI: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that duplicate code numbers have been issued to many